

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

MA (IB) No. 7/CB/2022, (CP(IB) No.167/CTB/2019)

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

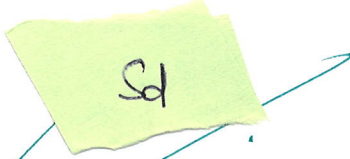
Name of the Company	N.K. Minerals Pvt. Ltd. -Vs- Orissa Mangnise & Minerals Ltd.
Under Section	9 IBC

For Petitioner (s) :

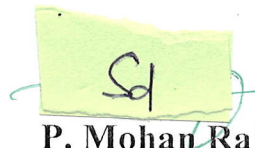
For Respondent (s) Mr. Anuj Singh, Adv.

**ORDER**

Nobody appears for the petitioner. R1 and R2 is represented by Ld. Counsel Mr. Anuj Singh. Matter adjourned to 14.11.2022.



**Satya Ranjan Prasad**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**